

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-315

CA (CAA)-128/ND/2019 Appeal No- 647/230- 232/ND/2019

IN THE MATTER OF:

Venus Management Consultants Pvt Ltd

...Applicant

SECTION

Under Section 230-232

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

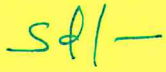
PRESENT:

For the Applicant : Adv. Mohit Yadav

For the Respondent :

ORDER

Matter has been already dismissed on 15.10.2019.



(SUMITA PURKAYASTHA)
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)
MEMBER (J)